GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:418
ANSWERED ON:10.11.2010
LABOUR MOBILITY PARTNERSHIP AGREEMENT
Alagiri Shri S. ;Mahendrasinh Shri Chauhan

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether workers from India have been sent to the foreign countries after making Labour Mobility Partnership Agreements with various countries including European countries;
- (b) if so, the details thereof alongwith the countries to which they were sent;
- (c) if not, the reasons therefor; and
- (d) the reasons for slow work alongwith the reaction of the Government in this regard?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): No, Sir. The purpose of entering into Labour Mobility Partnership Agreements with European countries is to have a bilateral instrument which would facilitate legal migration; enhance integration of migrants; combat and prevent all forms of irregular migration; facilitating return of irregular migrants; enhancing protection and welfare of migrants and enhancing bilateral cooperation in areas of skill development to address specific skill shortages, capacity building and developing good practices to better manage bilateral flows. Hence (b), (c) & (d) does not arise.

A Labour Mobility Partnership Agreement has been signed with Denmark. The Ministry is in the process of negotiating Labour Mobility Partnerships with other countries in Europe like Netherlands, France, etc.